

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:327

ANSWERED ON:16.12.2014

FAKE PRODUCTS

Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether cases involving sale of sub-standard products having fake quality tag of Bureau of Indian Standards have come to the notice of the Government from various parts of the country;
- (b) if so, the details thereof including the number of such cases reported during each of the last three years and the current year along with the corrective action taken in this regard, State/UT-wise;
- (c) the mechanism available with the Government to check such cases;
- (d) whether the Government has initiated any scheme/ programme to create awareness among the consumers in this regard, if so, the details thereof and the achievements made therein, scheme/programme-wise; and
- (e) the other steps taken by the Government to ensure supply of good quality and standard products to the consumers?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.327 FOR 16.12.2014 REGARDING FAKE PRODUCTS.

(a): Yes, Madam.

(b): The details are enclosed as Appendix.

(c): On receipt of information about sale of sub-standard products having fake quality tag of Bureau of Indian Standards (BIS), raids have been conducted for violation of provisions of The BIS Act, 1986. After successful raids, legal action has been taken by filing of cases for misuse of BIS mark. The penalties under law following conviction in such cases include imprisonment for a term which may extend to one year or with fine which may extend to fifty thousand rupees, or with both.

(d): BIS undertakes multimedia awareness campaign on advantages of using BIS marked products through various mediums such as Television, Radio, Newspapers, Outdoor mediums etc. BIS also organizes Consumer Awareness Programmes in association with consumer organizations where general public is informed about BIS marked products.

(e): In order to ensure quality products to consumers, Central Government has notified 93 products under compulsory BIS certification against Indian Standards and 15 electronic and IT products are covered under Compulsory Registration Scheme of BIS.